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Madhaba vs. UOI

ORDERS/DIRECTIONS SL.NO.1

OA No.74/12

Date-18.3.2014

CORAM

HON'BLE SHRI A.K.PATNAIK, MEMBER(J)

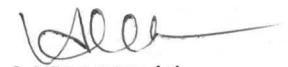
HON'BLE SHRI R.C.MISRA, MEMBER(A)

M.A.No.124/14 filed by the applicant for withdrawal of this O.A. is allowed

and accordingly, the O.A. is dismissed as withdrawn.

Shri S.B.Jena, learned ASC for Res.Nos. 1 and 2 and Shri L.Jena, learned  
counsel for Res.No.3 are present and heard.

MEMBER(A)

  
MEMBER(J)